

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

ITEM No.237 - IA 347 of 2018
ITEM No.238 - MA 1 of 2020
in
CP 36 of 2018

Proceedings under Section 241-242 of Co. Act, 2013

IN THE MATTER OF:

Shailesh U Vakharia
V/s
Shree Saisang Associates Pvt Ltd & Ors

.....Applicant

.....Respondents

Order delivered on: 07/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Dhiren Dave, Adv.
For the Respondent : Mr. S Suryanarayan, Adv.

ORDER

Re-list the matter before regular bench on 25.04.2024.

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)